



*

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.202/2024/EZ
(Earlier O. A. No. 1064/2024/PB)

In The Matter of:

News Item titled "Microplastic in West Bengals Digha and Odisha's Puri sea water at alarming levels" Appearing in the Times of India dated 04.08.2024

... Suo Motto

Versus

The State of West Bengal & Ors.

... Respondent(s)

28 APR 2025

EXPLANATION ON AFFIDAVIT ON BEHALF OF THE RESPONDENT
NUMBER 07, THE DISTRICT MAGISTRATE & COLLECTOR, PURBA
MIDNAPORE

INDEX

SL No.	PARTICULARS	ANNEXURE	PAGE
1.	Explanation on Affidavit		1-5

Filed by

Subhojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534



28 APR 2025



X

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.202/2024/EZ
(Earlier O. A. No. 1064/2024/PB)

In The Matter of:

News Item titled "Microplastic in West Bengals Digha and Odisha's Puri sea water at alarming levels" Appearing in the Times of India dated 04.08.2024

... Suo Motto

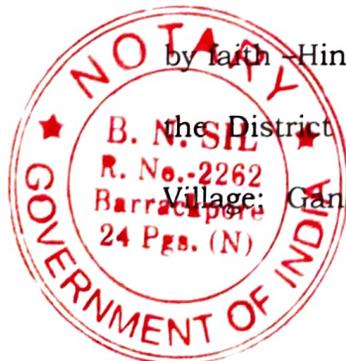
Versus

The State of West Bengal & Ors.

... Respondent(s)

EXPLANATION ON AFFIDAVIT ON BEHALF OF THE RESPONDENT
NUMBER 07, THE DISTRICT MAGISTRATE & COLLECTOR, PURBA
MIDNAPORE

I, Purnendu Kumar Maji, Son of Mihir Kumar Maji, aged about 57 years,
by faith - Hindu, by occupation - Government Service, presently posted as
the District Magistrate & Collector, Purba Medinipur having office at
Village: Ganapatnagar, P.O.- Uttar Sonamui, P.S.- Tamluk, District-



2
28 APR 2025

✂

Purba Medinipur, Pin- 721648, do hereby solemnly declare and say as follows:-

1. That I am presently posted as the District Magistrate & Collector, Purba Medinipur and I have made myself well acquainted with the facts and circumstances of the instant case and I am authorized and competent to affirm the instant affidavit before the Hon'ble Tribunal.
2. That at the outset I humbly tender my unconditional apology before the Hon'ble Tribunal and submit that due to miscommunication I could not know about the instant original application and hence could not file the counter affidavit.
3. That subsequently when my office came to know about the instant original application and the Solemn Order dated 12.02.2025 I had taken all endeavour to file the counter affidavit in the instant matter.
4. That I say that due to miscommunication the counter affidavit could not be filed and I once again tender my apology for the same.

5. That I humbly pray before this Hon'ble Tribunal that my unconditional apology may kindly be accepted for the ends of justice.



28 APR 2025

X

6. That the inauguration of the Jagannath Temple in Digha is on 30.04.2025 and hence the District Magistrate is unable to attend the Hon'ble Tribunal and it is most humbly submitted that the personal appearance of the District Magistrate, Purba Medinipur may kindly be dispensed with.
7. That it is stated that the Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Siboyati Chakrabarti

Advocate

28/04/2025

State of West Bengal

Pratendu Kumar Maji

Deponent

District Magistrate
Purba Medinipur



SOLEMNLY AFFIRMED
&
DECLARED BEFORE ME
ON.....28.....APR.....2025

BHOLANATH SIL
NOTARY PUBLIC-2262
GOVT. OF INDIA

28 APR 2025



VERIFICATION:

I, the deponent herein do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as per records available in the office and I believe that nothing material has been concealed there from.

Verified at Kolkata on the ^{28th}..... Day of April, 2025.

Identified by me

Sibajyoti Chakrabarti
Advocate 28.04.2025

State of West Bengal

Prithendri Kumar Maji
Deponent

District Magistrate
Purba Medinipur



2 APR 2025

BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH,
KOLKATA

ORIGINAL APPLICATION
NO.202/2024/EZ
(Earlier O. A. No.
1064/2024/PB)

In The Matter of:

News Item titled "Microplastic
in West Bengals Digha and
Odisha's Puri sea water at
alarming levels" Appearing in
the Times of India dated
04.08.2024

... Suo Motto

Versus

The State of West Bengal &
Ors.

... Respondent(s)

EXPLANATION AFFIDAVIT ON
BEHALF OF THE
RESPONDENT NUMBER 07,
THE DISTRICT MAGISTRATE &
COLLECTOR, PURBA
MIDNAPORE



SIBOJYOTI CHAKRABARTI
Advocate
For The State of West Bengal

Email: subho.advocate@gmail.com
(M): 9007035534.